

(b) what is the budget deficit (budget estimate) for the year 1986-87;

(c) whether it is a fact that deficit is on the increase; and

(d) if so, what is the exact current position?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) The deficit envisaged in the Budget for 1985-86 amounted to Rs. 3316 crores while in the Revised estimate it was Rs. 4490 crores. The actual deficit for that year will be known only after the Accounts for 1985-86 are closed.

(b) to (d) Budget for 1986-87 envisages a year end deficit of Rs. 3703 crores. As there is no synchronisation between the flow of Government receipts and expenditure, deficit at any particular point during the course of the year is not an indicator of the year end deficit. The likely deficit for the current year will as usual be presented to Parliament along with the Budget estimates for 1987-88.

CONCESSIONS GIVEN TO THE PRIVATE SECTOR.

1880. SHRIMATI KANAK MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) what is the total concession in rupees, given to private sector to date since the presentation of the Central Budget, 1985-86 to boost industrial production and export; and

(b) what are the particulars of the concessions given on each occasion?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) Information to the extent possible is being collected and will be laid on the Table of the House.

Opening of Embassy in Bhutan by China

1881. SHRI PRABHAKAR RAO KALVALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that China is proposing to open its Embassy in Bhutan; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN):

(a) and (b) Government are not aware of any proposal by China to open an Embassy in Bhutan.

Exploitation of Tamil Repatriates in Kodai Hills, Tamil Nadu

1882. SHRI M. S. GURUPADA-SWAMY: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Bandhua Mukti Morcha has alleged that several hundreds of workers—all Tamil repatriates from Sri Lanka—working in the Kodai Hills of Anna District of Tamil Nadu are being kept under “inhuman exploitation”;

(b) if so, whether Government have inquired into their allegation; and

(c) if so, what are the details thereof and what action has been taken to release these workers from “inhuman exploitation” by Government agencies?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) Yes, Sir.

(b and c) The State Government of Tamil Nadu has been requested to inquire into the matter and send a report. Their report is awaited.